

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.985-986 of 2019

IN THE MATTER OF:

Akash Gupta

...Appellant

Versus

**Amit Chandrakant Shah
Resolution Professional of BCIL Zed
Ria Properties Pvt. Ltd. & Ors.**

...Respondents

For Appellant:

**Shri Samir Malik, Ms. Bani Dikshit and Shri
Prashant Rana, Advocates**

For Respondents:

**Shri Sanjay Gupta and Ms. Chaitra Bhat,
Advocates (Respondent No.1)
Shri Amit Agarwal, Sahil Raveen, Shri Rahul
Kukreja and Aanchal T., Advocates (for
Intervenor)**

ORDER

22.01.2020 The Successful Resolution Applicant may file Reply within
a week.

List the Appeal 'for admission (after Notice)' on 17th February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md